

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV – Special Bench**

31.

**C.P.(IB)/25(MB)/2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

MS. LAKSHMI GURUNG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Praveen Mangilal Jain - Managing Partner  
Vardhman Cables And Conductors  
Vs  
Elecon Energy Solutions Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

---

**ORDER**

1. List this matter before regular Bench on **07.06.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**LAKSHMI GURUNG**  
Member (Judicial)